

P
C.A.No. 2749 OF 2001

ITEM No.35

Court No. 3

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal.No.2749/2001 (for prel. hearing)

CENTRE FOR DEV.OF ADV. COMPUTING, PUNE

Appellant (s)

VERSUS

COMMISSIONER OF CENTRAL EXCISE, PUNE

Respondent (s)

(With Appln(s). for ex-Parte stay and permission to place addl.
documents on record)

Date : 20/07/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MR. JUSTICE N. SANTOSH HEGDE

For Appellant (s) Mr. V Lakshmikumaran, Adv.
Mr. V. Balachandran, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

I.A. No. 2 for permission to place additional
documents on record is allowed.

The appeal is admitted.

Tag with Civil Appeal No. 3913 of 2001.

No stay.

(D.P. WALIA)
COURT MASTER

(S.L. GOYAL)
COURT MASTER